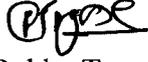


**Status Report in Hon'ble NGT(PB) Original Application No. 253/2024
News Items appeared in The Pune Mirror dated 11.02.2024 entitled
"Wagholi residents hit the road".**

1. The Hon'ble National Green Tribunal, Principal Bench, New Delhi has issued Notice dated 06.03.2024 in Original Application No. 253/2024 (PRINCIPAL BENCH) regarding News appeared in The Pune Mirror dated 11.02.2024 entitled "Wagholi residents hit the road". In the said Notice The Hon'ble NGT has directed that "*when you may appear before the Hon'ble Tribunal either in person or by a pleader duly instructed, with your report*".
2. In compliance of the Hon'ble NGT Notice dated 06.03.2024 and regarding the news appeared in Pune Mirror dated 11.02.2024 entitled "**Wagholi residents hit the road**" detail submissions are as below,
 - (i) As per News Items appeared in The Pune Mirror dated **11.02.2024** regarding "**Wagholi residents hit the road**" The Board Officers visited at the said area Wagholi-Bhavadi-Lonikand road (MDR-166) which is meets to Pune-Nagar Highway (State Highway No.27) & observed that there are "Alfa Landmark, Post Lakeside, Skywater, Lake paradise society, Dhaval Shivtirth and defence colony residential societies located in the vicinity of the said Road.
 - (ii) During visit observed that there are about 70-80 trucks/dumpers commute to and from the Road every hour.Truck/Dumpers are found covered with tarpaulin to avoid dust emissions during transportation

- (iii) During visit at said area i.e Wagholi-Bhavadi -Lonikand road (MDR -166) damages were observed at some patches on road.
- (iv) Resuspension of dust observed during the vehicle movement.
- (v) Air quality monitoring & detail investigation will be carried out.



(Rekha Togare)
Field Officer, Pune-2
M.P.C.Board, Pune



(Sushma Kumbhar)
Field Officer, Pune-1
M.P.C.Board, Pune



(V.V. Killedar)
Sub Regional Officer, Pune-2
M.P.C.Board, Pune

By Email

NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
FARIDKOT HOUSE, COPERNICUS MARG
NEW DELHI- 110001

Date: - 06.03.2024

To,

- Maharashtra State Pollution Control Board, Through its Member Secretary,
(022-24010437, ms@mpcb.gov.in)
- District Collector /District Magistrate, Pune,
(020-26123370, collector.pune@maharashtra.gov.in)

Subject: - Notice of hearing in Suo Motu matter In re: News Item Appearing In The Pune Mirror Dated 11.02.2024 Titled "**Wagholi residents hit the roads**"

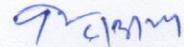
NOTICE

Take notice that **OA No. 253/2024** (Copy enclosed) Titled "**Wagholi residents hit the roads**" will be listed before the **Hon'ble Tribunal at Faridkot House, Copernicus Marg, New Delhi-110001 on 21st March, 2024** through Physical Hearing (With Hybrid Option), when you may appear before the Hon'ble Tribunal either in person or by a pleader duly instructed, with your report.

Take further notice that in default of your appearance on the date above mentioned, the said Application will be heard and determined in your absence.

Given under my hand and the seal of this Tribunal, on this 06th March, 2024.

Note: (For Orders, Cause Lists & other information, please visit our website www.greentribunal.gov.in)



(Arvind Kumar)
Deputy Registrar
National Green Tribunal
Principal Bench, New Delhi

Encl. As Above



HOME ► PUNE ► CIVIC ► WAGHOLI RESIDENTS HIT THE ROADS

Wagholi residents hit the roads

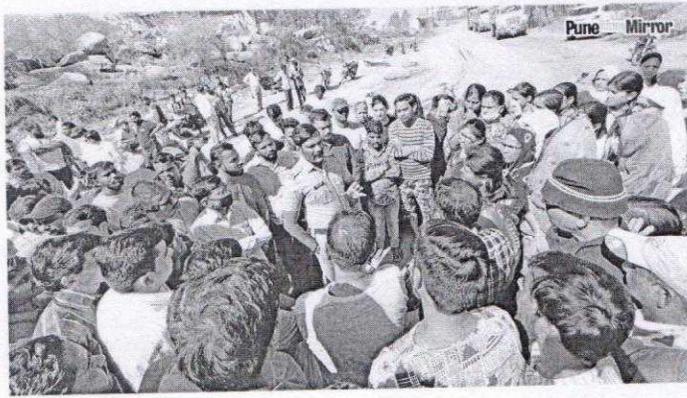
More than 100 stage Rasta Roko Andolan against unchecked movement of trucks, dust pollution

By PuneMirror Bureau

Reported By Eeshwari Jedhe

Sun, 11 Feb 2024

11:32 am



Rasta Roko Andolan

More than 100 residents of Wagholi staged a Rasta Roko protest on Saturday against the unguarded movement of trucks that not only causes dust pollution but also damages roads and increases the risk of accidents. The residents hit the streets at 9.30 am and blocked the Bawadi Road near Bhairavnath temple and shouted slogans against the truck association for over two hours. They demanded the authorities check truck timings as the heavy vehicles ply in city limits during the day hours in violation of norms.

Anandkumar Bora, a Sky Water Society resident, told Mirror, "There are stone crushers in Bawdi village, thus 60 to 70 trucks commute to and from Bawdi every hour. As a result, a lot of dust enters the air from trucks carrying goods in enormous amounts that exceed the permissible limit, posing a risk to people's health. Another concern is that these vehicles operate at any time. The roads have been damaged due to heavy movement of trucks. We reported this to the authorities, but no action was taken. Hence, we decided to stage the Rasta Roko."

After an assurance from RTO and police authorities and members of the truck association, the residents ended their protest. However, they warned that if authorities do not keep their promise and solve the matter within seven days, then they will intensify their protest. With a locality of around 700+ flats, over 1,000 residents in Wagholi face the daily issue of dust being spread in the air, increasing air pollution from overloaded trucks filled with construction materials and sand that are not covered, resulting in dust all over the road. Alfa Landmark, Post Lakeside, Skywater, Lake Paradise Society, Dhaval Shivtirth, and Defence Colony Pune - Phase IV are among the most severely affected societies. Police authorities assured action against truck drivers violating regulations.

Pankaj Koli, another protesting resident, said, "We have been talking to the authorities regarding this issue for months, but no action has been taken. It is highly impossible for a two-wheeler to travel in this dusty air, and it has been posing a huge health risk to the commuters, residents and most importantly the senior citizens and the children of the societies. We have been assured of a solution, now let's hope for one."

Rambhau Dabhade, vice-president of the Stone Crusher Association, said, "After the protest, a meeting was conducted with the authorities. Certain decisions were made in the meeting and a letter has been sent to the police department to take strict action

against the truck owners who carry the materials without covering them. We also requested the officials to confiscate the trucks.”

Certain decisions were made **7** the meeting and a letter has been sent to the police department to take strict action against the truckers who carry the materials without covering them — Rambhau Dabhade, vice-president, Stone Crusher Association

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